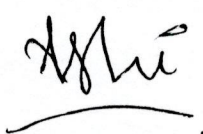


NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

PRESENT: SHRI M. K. SHRAWAT
MEMBER (JUDICIAL)

Attendance-cum-order sheet in the case of M/s. M/s. Avinisha Realtors Pvt. Ltd.

CP No. 71/2013 u/s 397-398 DATE : 11.07.2016 TIME: 2.00 P M

SR. NO	NAME	DESIGNATION	SIGNATURE
4.	for FFC Associates Ms. Aishwarya Joshi	Respondents	

Order

C.P No. 71/397-398/NCLT/MB/MAH/2013

1. Advocate for the Respondent is present. Adjournment sought by the Counsel of the Petitioner.
2. By the consent of the parties matter is adjourned.
3. List this matter on 12th August, 2016 at 2.00 p.m. for hearing.

Sd/-

M. K. SHRAWAT
Member (Judicial)

Dated: 11th July, 2016.